

(b) Reports of four medium irrigation projects, namely, Kansbahal, Upper Jonk, Barsuan and Baghalati have been received in the Central Water Commission for examination from the State Government. Out of these, Kansbahal and Upper Jonk projects were accepted by the Advisory Committee of the Planning Commission in its meeting held on 24-7-1981 and are awaiting Planning Commission's approval.

(c) The projects can be cleared after their techno-economic feasibility is established, costs/benefits are firmed up and the inter-State aspects are resolved wherever necessary.

(d) The projects Kansbahal and Barsuan are under tribal sub-plan. The State Government have proposed to complete these projects by the end of Sixth Plan period.

Shop in Nehru Nagar Market

4036. SHRI MANOHAR LAL SAINI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that in Nehru Nagar Market a Slum Colony of DDA-shop Nos. 34 and 35 locked by the DDA-Slum. for the last about 10 years and thereby besides, losing the monthly rent from these shops, the weaker sections of the inhabitants in the colony, are being deprived from the utility of these shops ; and

(b) if so, why they have not been allotted so far and what steps Government are taking to allot them for the welfare and convenience of the inhabitants of the colony and to realize the revenue by way of the monthly rent from these Shops ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :

(a) No, Sir.

(b) Does not arise.

Regularisation of Ravi Nagar, Delhi

4037. SHRI G. L. DOGRA :
SHRI MANGAL RAM
PREMI:
SHRI R. N. RAKESH:

Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 8838 on the 27 April 1981 regarding regularisation of Ravi Nagar, Delhi and state:

(a) whether the revised regularisation plan of Ravi Nagar, Delhi is available for sale to the public?

(b) if not, the reasons therefor; and

(c) the time by which the plan will be available for sale to the public?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) No, Sir. However, the Municipal Corporation of Delhi has reported that the plan is available for inspection by members of public in their town Planning Department during office hours.

(b) The Municipal Corporation of Delhi proposes to place certain suggestions/objections from the plot-holders and house-owners of the group of 14 colonies (including Ravi Nagar) which were approved in 1979 before its Standing Committee and to incorporate the decisions of the Standing Committee thereon in the plan. Besides the Municipal Corporation of Delhi has stated that development charges have not yet been fixed and building activity has also not been allowed in the colony.

(c) It is not feasible to lay down any time limit in this regard.